

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
(BANKING DIVISION)
DEBTS RECOVERY TRIBUNAL

31-31-21, Sai Baba Street,
Narayana Bhavanam,
Dabagardens,
Visakhapatnam-530020

No.DRT/VSP/Admn-Contract/A.29/ Q11

Dated: 12.03.2020

NOTICE

Sub: Extension of date of bid/quotation
Ref: No.DRT/VSP/Admn-Contract/A.29 dtd. 22.02.2019 & 04.03.2020

The last date for receipt and opening of the quotation for supply of manpower to this Tribunal on temporary contract basis through outsourcing has been extended from **11.03.2020 to 19.03.2020**. The revised time & date of receipt and opening of quotation are as follows:

Sl. No.	Particulars Details	Schedule
1.	Last date & Time for submission of sealed tenders	19.03.2020 upto 15.00 hours
2.	Technical bid opening date	19.03.2020 at 15.30 hours at Debts Recovery Tribunal, 31-31-21, Sai Baba Street, Narayana Bhavanam, Dabagardens, Visakhapatnam - 530 020.
3.	Financial Bid opening date for eligible bidders	19.03.2020 at 16.30 hours

All other terms and conditions will remain same.

P. Ravi Kumar
(P. Ravi Kumar)
Registrar I/c & HOO
12/3/2020

Copy to:-

- ✓ DRT Website
2. Notice Board
3. Office Order file.